

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

CP. No. 865 / 2016

IN THE MATTER OF:

M/s. ITD Cementation India Limited

.....PETITIONER

v.

M/s Bengal Unitech Universal Infrastructure Pvt. Ltd.

.....RESPONDENT

SECTION:

Under Section 433(e) & (f), 434(1)(a) & 439

Order delivered on 05.07.2017

Coram:

CHIEF JUSTICE M. M. KUMAR
Hon'ble President

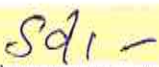
DEEPA KRISHAN
Hon'ble Member (Technical)

For the Petitioner :- Ms. Shreya Agrawal, Advocate

For the Respondent :-

ORDER

Issue notice to Respondent for filing reply within 10 days' time. List the matter on 19th July 2017.


CHIEF JUSTICE M. M. KUMAR
PRESIDENT


(DEEPA KRISHAN)
MEMBER (TECHNICAL)